

**COURT-I**

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 142 OF 2016**

**Dated: 4<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**North Bihar Power Distribution Co. Ltd. .... Appellant (s)**

**Vs.**

**Bihar Electricity Regulatory Commission ....Respondent(s)**

Counsel for the Appellant (s) : Mr. M G Ramachandran  
Mr. Navin Prakash  
Mr. Purushottam Prasad (Rep.)

Counsel for the Respondent (s) : Mr. Lakshman Bhakta  
Mr. Nadeem Ahmad (Reps.)  
  
Mr. Anand K. Ganesan  
(for intervenor)

**ORDER**

List the matter on **01.09.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**